

HIGH COURT OF UTTARAKHAND, AT NAINITAL

NOTIFICATION

Notification No. 96/UHC/Admin.B/2020,

Dated 08.05.2020

Since for payment of Court Fees on various Petitions, Applications, etc., filed in the High Court of Uttarakhand, facility of e-payment of the said Fees has been introduced and is operational since 05.05.2020 (**link for the e-payment, S.O.P. and contact details of the officer of the High Court for more convenient e-payment of the Court Fees are available in official website of the Court**), therefore, Hon'ble the Chief Justice is pleased to direct that Para-3 of the Notification No. 89/UHC/Admin.B/2020 dated 18.04.2020, shall cease to have effect and the petitions, applications etc. e-filed after this Notification, shall not be entertained, unless proof of payment of Court Fee, as provided in Para-2 of the Schedule appended to Notification No. 86/UHC/Admin.B/2020 dated 11.04.2020 is furnished by the advocates/parties concerned.

By orders of Hon'ble the Chief Justice


.....Sd.....

(Hira Singh Bonal)
Registrar General

No 1868/UHC/Admin.B/2020 Dated 08.05.2020

Copy to Followings for information and needful-

1. P.P.S. to Hon'ble the Chief Justice for placing copy of this Notification before His Lordship.
2. P.S./P.A. to the Hon'ble Judges, for placing copy of the Notification before Their Lordships.
3. Advocate General, Uttarakhand.
4. Chief Standing Counsel/Government Advocate, Uttarakhand
5. Assistant Solicitor General for Government of India, at Nainital.
6. Additional Chief Standing Counsel for State of Uttar Pradesh at Nainital.
7. President/Secretary, High Court Bar Association, Nainital with request to inform all the members of the Bar.
8. Secretary Law, Government of Uttarakhand, Dehradun.
9. Member-Secretary, UKSLSA, Nainital.
10. Uttarakhand Judicial and Legal Academy, Bhowali, Nainital.
11. All the Registrars/JRs/DRs/ARs of the High Court.
12. All the Sections of the High Court.
13. Protocol Officer/Public Relation Officer/Management Officer of the High Court.
14. Director, Printing and Stationery, Roorkee with request to publish this Notification in the next issues of the Gazette.
15. Officer I/c, NIC, High Court of Uttarakhand, Nainital with request to publish the Notification in official website of the High Court.
16. Guard file/Notice Board.


08.05.2020
Registrar (Judicial)